

T.P.(C) No. 293 OF 2002

ITEM No.43

Court No. 2

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.293/2002

ANDAL @ ANITHA

Petitioner (s)

VERSUS

SATHYANARAYANAN @ ANBU

Respondent (s)

(With Appln(s). for stay)

Date : 05/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s)

Mr. V.G. Pragasam,Adv.

For Respondent (s)

Mr. R.Venkataramani,Sr.Adv.
Mr. S.Arvinth,adv.
Mr. Rakesh K. Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J

.SP2

Put up on 12.8.2002.

.SP1

(Suman Wadhwa)
Court Master

(Sunit Bala Sharma)
Court Master